

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 244 OF 2019 &
IA No. 1195 OF 2019**

Dated: 06th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Bharat Petroleum Corporation Limited Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1

Mr. Matrugupta Mishra
Ms. Pratiksha Chaturvedi for R-2

ORDER

List the matter on **27.09.2019**. In the meantime, pleadings may be completed.

**(B.N. Talukdar)
Technical Member (P&NG)**

tpd/bn

**(Justice Manjula Chellur)
Chairperson**